

[*Translation*]

Bilateral Agreement with Japan

*223. SHRI ASHOK ANADRAO
DESHMUKH:
SHRI RAMKRISHANA
KUSMARIA:

Will the PRIME MINISTER be pleased to state:

(a) whether any agreement was to with Japan for bilateral co-operation during the recent visit of the Prime Minister to that country; and

(b) if so, the details thereof and the follow up action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI ECURAO FDUARDO): (a) and (b). While no formal agreements were signed between India and Japan during the Prime Minister's recent visit to Japan, at the talks held by Prime Minister with Prime Minister Miyazawa. India and Japan agreed to strengthen their dialogue on various matters of mutual concern in the bilateral, regional and global context. Japan agreed to extend assistance for the renovation of the Buddhist monuments at Sanchi out of its UNESCO Trust Fund. The Japanese Government also agreed to send a mission to India to study the feasibility of establishing an Industrial Modal Town to promote investments in India. Japan also announced its commitment to India of on credits amounting to Yen 112 Million during Prime Minister's visit.

The two Governments are in contact with each other on follow-up action in regard to the above.

[*English*]

Over-Charging by certain Drug Companies

2104. SHRI MOHAN RAWAL: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that some drug companies including M/s. Ranbaxy Laboratories are selling certain drugs without getting the prices fixed by the B.I.C.P. and thus over-charging the public to the tune of crores of rupees;

(b) if so, the details in this regard; and

(c) the action taken to remedy the situation and to recover the overcharged amount from the companies?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) to (c). Some instances of overcharging in the prices of formulations by companies including M/s. Ranbaxy have come to the notice of the Government. These cases are at various stages of examination.

SC/ST Officers

2105. SHRI RAM NARESH SINGH: Will the PRIME MINISTER be pleased state:

(a) the number of officers belonging to the Scheduled Castes and Scheduled Tribes separately at different levels like Secretary/ Additional Secretary, Joint Secretary, Director, Deputy Secretary and Under Secretary in the Government of India as on March 31, 1992;

(b) whether the percentage of officers belonging to the Scheduled Castes and Tribes at different levels has reached 15 and 7.5 respectively; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of officers belonging to the Scheduled Castes and scheduled Tribes holding the posts at the level of Under Secretary to Secretary in the Govt. of India as on 31/3/1992 is given as under:-